

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/06/252/2024
NAME OF THE COMPANY	Inframatics Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Venkata Krishan Prasad Padmala
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

Present: Ld. Counsel Ms. Padmaja Kalyani for the Petitioner.

Issue notice to the Roc. **Matter is adjourned to 20.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)